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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB)No.547/KB2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company		Daya Engineering Works Pvt.Ltd.-Versus- UIC Udyog Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN, F.C.S. RESPONDENT
PRACTISING COMPANY SECRETARY COMPANY *Khaitan*
12/02/2018

2. Mr. Sourojit Dasgupta
Ms Debaleena Ganguly
Ms Sanchari Chakroborty
Mr. Samik Chakroborty, Adv.

Petitioner
operational
creditor

Dasgupta
12/2/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Pr. CS appearing for the corporate debtor submits that he has not received copy of the rejoinder. Ld. Counsel appearing for the operational creditor submits that copy of the rejoinder has not been served on the corporate debtor and sought leave to serve the copy of the rejoinder on the corporate debtor. Prayer is allowed. Copy of the rejoinder is to be given to the corporate debtor within 3 days.

List it on 16/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)